

Annexure-2

Name of the corporate debtor: EN POWER SOLUTIONS PVT. LTD. ;

Date of commencement of liquidation: 12th Oct 2022 (Order Recd via email from RP on 5th April 2023);

List of stakeholders as on: 03rd June 2023

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Professional Tax	Professional Tax Officer, NAG-PTO-C-005, Nagpur	14-01-2020	15,265	15,265	Unsecured	-	NA	0.01%	-	-	-	-	Deemed claim as per Regulation 12(2)(c) of Liquidation Regulations 2016
2	MVAT	Deputy Commissioner of State Tax, NAG-VAT-E-012	26-05-2022	37,17,002	37,17,002	Unsecured	-	NA	1.81%	-	-	-	-	Clarifications sought and pending including prescribed IBC Form